

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1137 OF 2008

NANDITA BISWAS Petitioner(s)

VERSUS

RAJ KUMAR BISWAS Respondent(s)

(Office Report on Default)

Date: 15/04/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s)

For Respondent(s)

UPON perusing the papers the Court made the following
O R D E R

None present.

Two weeks' time is allowed to the petitioner to comply with office report dated 13.04.2011, failing which the transfer petition shall stand dismissed.

(Rama Chopra) (Veena Khera)
P.A. Court Master
[Signed Order is placed on the file]
IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (CIVIL.) NO(s). 1137 OF 2008
(Petition under Section 25 of the Code of Civil Procedure)

NANDITA BISWAS ...PETITIONER

VERSUS

RAJ KUMAR BISWAS ...RESPONDENT

O R D E R

None present.

Two weeks' time is allowed to the petitioner to comply with office report dated 13.04.2011, failing which the transfer petition shall stand dismissed.

New Delhi,
April 15, 2011.

.....J.
(G.S. SINGHVI)